

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 303
366/252/ND/2020**

IN THE MATTER OF:

M/s. Freeplay Energy India Limited

...APPELLANT

Vs.

Registrar of Companies

...RESPONDENT

Section

Under Section 252

Order delivered on 23.10.2020

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Appellant

:Mr. Cheitanya Madan, Adv.

ORDER

Heard the submissions made by the Learned Counsel for the Appellant. Let notice be issued on all the Respondents within three weeks. Matter is adjourned to 27.11.2020.

- Sd -

**(V.K. Subburaj)
Member (T)**

- Sd -

**(P.S.N. Prasad)
Member(J)**

(Meenu)